

Annexure-I

Name of the corporate debtor: **SVK SHIPPING SERVICES PRIVATE LIMITED**; Date of commencement of Liquidation: 06-09-2024;

List of creditors as on: 05-11-2024 List of Secured Financial Creditors

(Amount in ₹)

S No	Name of the Creditor	Identification No.	Details of claim received		Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished (Yes/No/NA)	Details of Security Interest	Amount Covered by Guarantee	Whether related party? (Yes/ No)	% voting share in CoC, if Applicable					
1	Canara Bank, Chinna Waltair Branch, VSKP	U67190K A1906PL C001069	05-10-2024	4,19,86,220	4,19,86,220	Secured Financial Creditor	4,19,86,220	No	Hypothecation of stocks and book debts of the CD. In addition to Collateral security of Promoters properties	-	No	62.359	-	-	-	-	Admitted in full
2	Hinduja Leyland Finance Limited	U65993T N2008PL C069837	18-09-2024	2,53,43,387	2,53,43,387	Secured Financial Creditor	2,53,43,387	Yes	Secured financial creditor having hypothecation of Cater pillar track type tractor(Vehicle No IN010000189 & Wheel Loader (AP31DT0285)	-	No	37.641	-	-	-	-	Admitted in full
Ttotal				6,73,29,607	6,73,29,607		6,73,29,607			-		100.000	-	-	-	-	



Kalvakolanu Murali Krishna Prasad

KALVAKOLANU MURALI KRISHNA PRASAD

Liquidator,

M/s. SVK Shipping Services Private Limited (In Liquidation)

Reg No. IBBI/PA-001/IP-P00967/2017-2018/11588